

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 59 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.02.2021**

Name of the Company: Ravindra Gupta
V/s
Shree Balaji Dyeing and Printing Mill Pvt Ltd &
2 Ors

Section: 271(e) of the Companies Act, 2013.

ORDER

Learned Counsel Mr. Sandeep Jalan appeared for Petitioner.

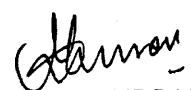
Learned Counsel Mr. Suryanarayan Iyer appeared for Respondent.

Pleadings are complete.

Matter to appear for hearing on 15.03.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of February, 2021


(MANORAMA KUMARI)
MEMBER (JUDICIAL)